

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-165/2014/11744/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
Principal Judge, Family Court,
Nalbari.

Dated Guwahati the 07th December, 2023.

Sub: **Casual leave alongwith station leave permission.**

Ref:- Your letter No.FC.NLB/08/2019/777, dtd. 30.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **casual leave of three days on 11.12.2023, 12.12.2023 and 13.12.2023, alongwith station leave permission, from the evening of 09.12.2023 (after Lok Adalat), till the morning of 14.12.2023.** The Counsellor, Family Court, Nalbari, and in his absence, the Chief Judicial Magistrate, Nalbari will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-165/2014/11745/A, dated 07/12/23

Copy forwarded for information to:

✓ 1. The Project Manager, Gauhati High Court.

sd/-
JT. REGISTRAR (VIGILANCE)